**ITEM NO.7 COURT NO.9 SECTION XI**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**SPECIAL LEAVE PETITION (CIVIL) Diary No(s).6366/2025**

**[Arising out of impugned final judgment and order dated 20-12-2024 in WRIT-A No.30491/2014 passed by the High Court of Judicature at Allahabad]**

**HITESH KUMAR GOYAL Petitioner(s)**

**VERSUS**

**LIFE INSURANCE CORPORATION OF INDIA & ORS. Respondent(s)**

**(FOR ADMISSION and I.R. and IA No. 70822/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No. 70808/2025 - EXEMPTION FROM FILING O.T.)**

**Date : 06-05-2025 This matter was called on for hearing today.**

**CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI**
**HON'BLE MR. JUSTICE PRASANNA B. VARALE**

**For Petitioner(s) : Mr. Sanjiv Sen, Sr. Adv. [Not Present]**
**Mr. Nilanjan Sen, Adv.**
**Mr. Shubham Bhalla, AOR**

**For Respondent(s) : Mr. Tushar Mehta, Solicitor General [Not Present]**
**Mr. Gautam Narayan, Sr. Adv.**
**Ms. Asmita Singh, AOR**

**UPON hearing the counsel the Court made the following**
**O R D E R**

**List in the last week of August, 2025, as prayed for by the learned counsel for the petitioner.**

**(RAVI ARORA) (MAMTA RAWAT)**
**COURT MASTER (SH) ASSISTANT REGISTRAR**

Signature Not Verified
Digitally signed by RAVI ARORA
Date: 2025.05.07 12:51:59 IST
Reason: